

the North Eastern Council held regularly once at least every year.

In order to provide a Ministerial level support a committee of Union Ministers of State, assisted by officers of the Ministry of Home Affairs, the Planning Commission and other Ministries reviews the problems and progress of the region.

(c) and (d) Does not arise in view of the above.

**Assistance sought from World Bank by Cement Corporation of India**

6100. SHRI M. RAMGOPAL REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Cement Corporation of India has approached the World Bank for assistance in implementing its ambitious production programme during 1980's; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The Cement Corporation of India has approached the World Bank with its proposals for expansion of its cement plants at Neemuch (Madhya Pradesh) and Yerraguntla (Andhra Pradesh). A team from the World Bank had also discussions with the Cement Corporation of India and details are being worked out.

**No.1-resident Share-holder in WIMCO**

6101. SHRI ERA MOHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether WIMCO has 39.5 per cent of its shares held by a single non-resident share-holder, namely Swedish Match Co., Sweden;

(b) whether four million rupees are being expatriated every year as dividend to the Swedish Company; and

(c) whether adequate steps have been taken to reduce the mechanised

sector in the match industry so as to help the Small Scale Sector to produce the entire requirements of the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) Remittances by the Swedish Company by way of dividends during the last three years are as under:—

1976-77	Rs. 37,54,777
1977-78	Rs. 52,44,082
1978-79	Rs. 33,37,580

(c) The match industry is reserved for exclusive development in the small scale sector. The productive capacity of units in the mechanised sector has been fixed and no expansion is being allowed. A declining trend is discernable in the share of the mechanised sector in the total production of matches in the country

**खटीक जाति को अनुसूचित जातियों तथा अनुसूचित जनजातियों की सूची में सम्मिलित किया जाना**

6103. श्री राजनाथ सोनकर शास्त्री . क्या गृह मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या अनुसूचित जातियों की सूची में कुछ ऐसी जातियों के नाम भी हैं जिनका कुछ राज्यों में अथवा किसी राज्य के भागों में अनुसूचित जाति माना जाता है तथा अन्य राज्यों में उनको अनुसूचित जाति नहीं माना जाता ;

(ख) यदि हाँ तो तत्सम्बन्धी कारण क्या हैं ;

(ग) क्या खटीक जाति के करीब साढ़े तीन करोड़ लोगों में से करीब डेढ़ करोड़ लोगों को कुछ राज्यों में अथवा कुछ राज्यों के भागों में अनुसूचित जाति के रूप में नहीं माना जाता ; और

(घ) यदि हाँ तो उसके क्या कारण हैं और क्या उनको हय स्थान पर अनुसूचित जातियों में सम्मिलित करने के लिए सरकार द्वारा कार्यवाही की जा रही है ?